GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1391 TO BE ANSWERED ON 28.07.2023

ONE OR TWO CHILD NORMS TO CONTROL POPULATION GROWTH

1391. SHRI MANOJ TIWARI: DR. NISHIKANT DUBEY:

Will the MINISTER OF HEALTH AND FAMILY WELFARE be pleased to state:-

- (a) whether steps have been taken/proposed to be taken by the Government to enforce one or two child norms/policy to strictly control the population growth;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government is aware that India is likely to become the most populous country in the world and if so, the details thereof; and
- (d) the steps taken/proposed to be taken by the Government to control the growing population in the country?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (PROF. S.P. SINGH BAGHEL)

(a) to (d) The Government accords top priority to the National Family Planning Program, which is guided by the tenets of the National Population Policy 2000 and National Health Policy 2017, to address the unmet need for Family Planning.

As per report of the Technical Group on Population Projections (TGPP) July 2020, chaired by Registrar General of India (RGI), the projected population of the country, in the year 2023 is 138.81 crore.

Steps taken by the Government:

1. **Expanded Contraceptive Choices:** The current contraceptive basket comprising Condoms, Combined oral contraceptive pills, Emergency contraceptive pills, Intrauterine contraceptive device (IUCD) and Sterilization is expanded with inclusion of new contraceptives namely Injectable contraceptive MPA (Antara Programme) and Centchroman (Chhaya).

- 2. **Mission Parivar Vikas** is implemented in 13 states for substantially increasing access to contraceptives and family planning services. These states are the seven high focus states (Chhattisgarh, Uttar Pradesh, Bihar, Madhya Pradesh, Rajasthan, Jharkhand and Assam) and six North-Eastern states (Arunachal Pradesh, Manipur, Meghalaya, Tripura, Nagaland and Mizoram).
- 3. Compensation scheme for sterilization acceptors which provides compensation for loss of wages to the beneficiaries for sterilization.
- 4. **Post-pregnancy contraception** in the form of Post-partum Intra-uterine contraceptive device (PPIUCD), Post-Abortion Intrauterine contraceptive device (PAIUCD), and Post-partum Sterilization (PPS) are provided to beneficiaries.
- 5. 'World Population Day & Fortnight' and 'Vasectomy Fortnight' are observed every year to boost awareness on Family Planning and service delivery across all States/ UTs.
- 6. Under **Home Delivery of contraceptives Scheme** ASHAs deliver contraceptives at doorstep of beneficiaries.
- 7. Family Planning Logistics Management Information System (FP-LMIS) is in place to ensure last mile availability of family planning commodities across all the levels of health facilities.

The Government has been successful in reining in the growth of population, and the following progress has been achieved:

- The **Total Fertility Rate** declined from **2.2 in 2015-16** (NFHS 4) to **2.0 in 2019-21** (NFHS 5) which is below replacement level.
- 31 out of 36 States/ UTs have achieved replacement level fertility (NFHS 5).
- The Modern Contraceptive usage has increased from 47.8% in 2015-16 (NFHS 4) to 56.5% in 2019-21 (NFHS 5).
- The Unmet Need for Family Planning has decreased from 12.9% in 2015-16 (NFHS 4) to 9.4% in 2019-21 (NFHS 5).
- The Crude Birth Rate (CBR) has declined from 20.8 in 2015 (SRS) to 19.5 in 2020 (SRS).
